

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--|---|-----------------------------|--|
| 1 | D-BLAPL/32240/2025 BLAPL/11980/2025 | BINAPANI MAHALIK VS STATE OF ODISHA | MANOJ KUMAR NAYAK VS | BASTA /292 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000686/2025 |
| 2 | D-BLAPL/34604/2025 BLAPL/11981/2025 | NIRBHAY MAHARATHA VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | KONARK /205 /2025 J.M.F.C.,KONARK(Puri) GR/0000739/2025 |
| 3 | D-BLAPL/34637/2025 BLAPL/11982/2025 | BIREN NAIK VS STATE OF ODISHA | CHITTA RANJAN SAHU VS | RAIRAKHOL /161 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000038/2025 |
| 4 | D-BLAPL/34638/2025 BLAPL/11983/2025 | KANHU CHARAN SAHU VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | / /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000018/2025 |
| 5 | D-BLAPL/34978/2025 BLAPL/11984/2025 | KANGARU BHUYAN VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | DIGAPAHANDI /250 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000047/2021 |
| 6 | D-BLAPL/34641/2025 BLAPL/11985/2025 | BISWAJIT HARICHANDAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | GOLANTHARA (BERHAMPUR) /447 /2020 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001564/2025 |
| 7 | D-BLAPL/34643/2025 BLAPL/11986/2025 | NIRANJAN PARIDA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | CHANDANPUR /191 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000138/2025 |
| 8 | D-BLAPL/34644/2025 BLAPL/11987/2025 | SUSHIL DEEP VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | PATNAGARH /340 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000028/2025 |
| 9 | D-BLAPL/34979/2025 BLAPL/11988/2025 | NIL PRASAD SHARMA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BARBIL /198 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000642/2025 |
| 10 | D-BLAPL/34980/2025 BLAPL/11989/2025 | DIBAKAR NAYAK @ DK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | TALASARI MARINE /79 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000020/2025 |
| 11 | D-BLAPL/34763/2025 BLAPL/11990/2025 | B. BALARAM PATRA @ B. BALA PATRA VS STATE OF ODISHA | TAPAN KUMAR BISWAL VS | KABISURYANAGAR /559 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000554/2025 |

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|----|--|---|----------------------------|--|
| 12 | D-BLAPL/34663/2025 BLAPL/11991/2025 | BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022 |
| 13 | D-BLAPL/34772/2025 BLAPL/11992/2025 | SUDAM DIGAL VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /169 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000127/2023 |
| 14 | D-BLAPL/34988/2025 BLAPL/11993/2025 | SIDHARTH DIGAL @ KARAM DIGAL VS STATE OF ODISHA | RAMESH CHANDRA SWAIN VS | TIKABALI /78 /2025 A.D.J,PHULBANI(Kandhamal) Spl/0000038/2025 |
| 15 | D-BLAPL/34778/2025 BLAPL/11994/2025 | RAMESWAR SUNA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000059/2025 |
| 16 | D-BLAPL/34855/2025 BLAPL/11995/2025 | MAHESWAR SWAIN VS STATE OF ODISHA | BISWARANJAN DALAI VS | KHANDAPARA /97 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000141/2025 |
| 17 | D-BLAPL/34781/2025 BLAPL/11996/2025 | NEPA @ UTTAM BANIK VS STATE OF ODISHA | ASIT KUMAR JENA VS | MALKANGIRI /71 /2008 DISTRICT AND SESSIONS JUDGE,MAL CT/0000010/2013 |
| 18 | D-BLAPL/34867/2025 BLAPL/11997/2025 | RANJAN GOUDA VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | RAIKIA /176 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000524/2025 |
| 19 | D-BLAPL/34873/2025 BLAPL/11998/2025 | SANJAYA BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /240 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000216/2025 |
| 20 | D-BLAPL/35000/2025 BLAPL/11999/2025 | BISHNU PRASAD JENA @ CHANDAN VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | KHANDAGIRI P.S. /250 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000626/2024 |
| 21 | D-BLAPL/34879/2025 BLAPL/12000/2025 | MANOJ BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /240 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000216/2025 |
| 22 | D-BLAPL/34882/2025 BLAPL/12001/2025 | BABUL @ MUKTAR ALLI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BANAPUR P.S. /328 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000481/2025 |
| 23 | D-BLAPL/35048/2025 | PRADIP PARIDA @ PRADEEP PARIDA | JYOTIRMAYA SAHOO | DHARAKOT PS /230 /2024 |

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| | BLAPL/12002/2025 | VS STATE OF ODISHA | VS | A.D.J.,ASKA(Ganjam) ST/0000105/2025 |
| 24 | D-BLAPL/35061/2025 BLAPL/12003/2025 | SHIVAM KUMAR @ SHIVAM SINGH VS STATE OF ODISHA | KIRTAN DANG VS | G.R.P.S. (TITILAGARH) /108 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000060/2025 |
| 25 | D-BLAPL/35066/2025 BLAPL/12004/2025 | SAMIR KHAN VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | / /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000009/2025 |
| 26 | D-BLAPL/35077/2025 BLAPL/12005/2025 | AJAY SRIBAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | G.R.P.S. (TITILAGARH) /104 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000059/2025 |
| 27 | D-BLAPL/35127/2025 BLAPL/12006/2025 | BISWA MAJHI VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | BRAJARAJNAGAR /237 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000921/2025 |
| 28 | D-BLAPL/35010/2025 BLAPL/12007/2025 | RAMAKRUSHNA BARIK @ RAM VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | KALIAPANI /35 /2025 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000050/2025 |
| 29 | D-BLAPL/35129/2025 BLAPL/12008/2025 | MANU @ MANAS JENA VS STATE OF ODISHA | KHUSBU PANIGRAHI VS | RUPSA /113 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000332/2025 |
| 30 | D-BLAPL/35130/2025 BLAPL/12009/2025 | KALANDI SAHU VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | / /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000563/2025 |
| 31 | D-BLAPL/35012/2025 BLAPL/12010/2025 | SAHIL KHAN VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | JALESWAR /485 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000028/2025 |
| 32 | D-BLAPL/35146/2025 BLAPL/12011/2025 | KIRAN KUMAR BASOD VS STATE OF ODISHA | SK. ZAFARULLA VS | RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsug Spl/0000022/2025 |
| 33 | D-BLAPL/35153/2025 BLAPL/12012/2025 | CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA | GYANA RANJAN MAHAPATRA VS | BAIDYANATHPUR /348 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001767/2025 |
| 34 | D-BLAPL/35013/2025 BLAPL/12013/2025 | BHARAT JENA VS | DIBYA JYOTI SAHOO VS | BHADRAK RURAL /569 /2025 S.D.J.M.,BHADRAK(Bhadrak) |

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| 35 | D-BLAPL/35154/2025 BLAPL/12014/2025 | STATE OF ODISHA SAKIR SEKH VS | NIKUNJA KUMAR ROUT VS | GR/0002263/2025 //0 2ND A.D.J.,CUTTACK(Cuttack) |
| 36 | D-BLAPL/35014/2025 BLAPL/12015/2025 | STATE OF ODISHA BINOD BAG @ BINOD BAGH VS | PANCHANAN PANIGRAHI VS | 2(A)CC/0000153/2023 DORAGUDA PS /88 /2025 J.M.F.C.,KASHIPUR(Rayagada) |
| 37 | D-BLAPL/35162/2025 BLAPL/12016/2025 | STATE OF ODISHA ANTARYAMI NAYAK @ ANANTA VS | KARUNAKAR GAYA VS | GR/0000411/2025 RANPUR /307 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGUDA |
| 38 | D-BLAPL/35172/2025 BLAPL/12017/2025 | STATE OF ODISHA GOUTAM ROUTH VS | AMULYA RATNA PANDA VS | Spl/0000088/2025 TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) |
| 39 | D-BLAPL/35175/2025 BLAPL/12018/2025 | STATE OF ODISHA SMRUTI RANJAN ROUSTRAY VS | AMULYA RATNA PANDA VS | ST/0000554/2023 //0 SPECIAL JUDGE,JAJPUR(Jajapur) |
| 40 | D-BLAPL/34571/2025 BLAPL/12019/2025 | STATE OF ODISHA SUMANTA KUMAR PUROHIT @ MANTU PUROHIT VS | TRILOCHAN BARIK VS | Spl/0000012/2025 RAIRAKHOL /284 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) |
| 41 | D-BLAPL/35176/2025 BLAPL/12020/2025 | STATE OF ODISHA SABYASACHI SETHI VS | JUGALA KISHORE PANDA VS | GR/0000697/2025 BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh) |
| 42 | D-BLAPL/34616/2025 BLAPL/12021/2025 | STATE OF ODISHA MD.NASARTULLA VS | BIJAY KUMAR BEHERA VS | CT/0000470/2025 TIGIRIA /134 /2022 J.M.F.C.,TIGIRIA(Cuttack) |
| 43 | D-BLAPL/34670/2025 BLAPL/12022/2025 | STATE OF ODISHA KANHA NAYAK VS | JAYADEBA BEHERA VS | CT/0000128/2022 // SPECIAL JUDGE,BALLIGUDA(Kandhamal) |
| 44 | D-BLAPL/34673/2025 BLAPL/12023/2025 | STATE OF ODISHA ASWATHAMA NAYAK VS | JAYADEBA BEHERA VS | 2(A)CC/0000050/2025 // SPECIAL JUDGE,BALLIGUDA(Kandhamal) |
| 45 | D-BLAPL/34899/2025 BLAPL/12024/2025 | STATE OF ODISHA SASHI GADTIA VS STATE OF ODISHA | ABHINANDAN PRADHAN VS | 2(A)CC/0000050/2025 KUNDHEIGOLA /261 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000023/2025 |

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|----|--|--|----------------------------|--|
| 46 | D-BLAPL/34594/2025 BLAPL/12025/2025 | KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA | DALIRANI BEHURAY VS | SIMULIA /472 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001583/2025 |
| 47 | D-BLAPL/34904/2025 BLAPL/12026/2025 | KUNA DAS VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | BHADRESWAR /41 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000038/2025 |
| 48 | D-BLAPL/34906/2025 BLAPL/12027/2025 | BIKASH DAS VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | BHADRESWAR /41 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000038/2025 |
| 49 | D-BLAPL/34696/2025 BLAPL/12028/2025 | MANAMOHAN SAMAL @ DOLIA VS STATE OF ODISHA | BISWA PRAKASH DHAL VS | CDA-II /85 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000555/2025 |
| 50 | D-BLAPL/34726/2025 BLAPL/12029/2025 | DINABANDHU SAHOO VS STATE OF ODISHA | SHELLY DAS VS | BOLAGARH P.S. /232 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000800/2025 |
| 51 | D-BLAPL/34819/2025 BLAPL/12030/2025 | BAHAN SWAIN VS STATE OF ODISHA | BISWAJIT MOHANTY VS | GANGAPUR (ASKA) /606 /2022 A.D.J.,ASKA(Ganjam) ST/0000415/2025 |
| 52 | D-BLAPL/34618/2025 BLAPL/12031/2025 | BABULA BEHERA @ BABU VS STATE OF ODISHA | RAKESH KUMAR ROUTRAY VS | BANKI /151 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000239/2025 |
| 53 | D-BLAPL/35019/2025 BLAPL/12032/2025 | RIKUN KUMAR SWAIN VS STATE OF ODISHA | KARUNAKAR DAS VS | SHERAGADA /475 /2024 A.D.J.,ASKA(Ganjam) ST/0000040/2025 |
| 54 | D-BLAPL/35060/2025 BLAPL/12033/2025 | TUSAR DIPAK UGHADE @ UGHADE VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | RAMANAGUDA /45 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000038/2025 |
| 55 | D-BLAPL/34795/2025 BLAPL/12034/2025 | KAMALKANT SAHOO VS STATE OF ODISHA | ABHISHEK MOHANTY VS | BISRA /186 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000190/2025 |
| 56 | D-BLAPL/32518/2025 BLAPL/12035/2025 | SABYASACHI PANDA VS STATE OF ODISHA | RAMDAS ACHARY VS | KOTOAGARH /28 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/0000006/2017 |
| 57 | D-BLAPL/32507/2025 | SABYASACHI PANDA | RAMDAS ACHARY | DARINGBADI /1 /2011 |

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|----|--|--|-----------------------------|---|
| | BLAPL/12036/2025 | VS STATE OF ODISHA | VS | A.D.J.,BALLIGUDA(Kandhamal) ST/0000129/2016 |
| 58 | D-BLAPL/34121/2025 BLAPL/12037/2025 | MANOJ SETHI VS STATE OF ODISHA | ANUP UDAYA SENAPATI VS | TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2025 |
| 59 | D-BLAPL/34521/2025 BLAPL/12038/2025 | MD. ABDULLAH VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | LAHUNIPADA /239 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000947/2025 |
| 60 | D-BLAPL/34624/2025 BLAPL/12039/2025 | BIPINI BEHERA VS STATE OF ODISHA | RAKESH KUMAR ROUTRAY VS | BANKI /151 /2025 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000239/2025 |
| 61 | D-BLAPL/34938/2025 BLAPL/12040/2025 | HARI SANKAR MAMIDI @ M HARI SANKAR @ M HARI SHANKAR VS STATE OF ODISHA | MANORANJAN DAS VS | JATNI P.S. /476 /2025 J.M.F.C.,JATNI(Khordha) GR/0000820/2025 |
| 62 | D-BLAPL/34699/2025 BLAPL/12041/2025 | HETA @ SALUKA HAIBURU VS STATE OF ODISHA | SOUMYA RANJAN PATI VS | MOHULDIHA /10 /2021 A.D.J.,KARANJIA(Mayurbhanj) ST/0000031/2023 |
| 63 | D-BLAPL/34600/2025 BLAPL/12042/2025 | KANHA DAS VS STATE OF ODISHA | AMBIKA PRASAD RATH VS | BHANJANAGAR /1028 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001715/2025 |
| 64 | D-BLAPL/34944/2025 BLAPL/12043/2025 | RAKESH NAYAK VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR /576 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000571/2025 |
| 65 | D-BLAPL/34949/2025 BLAPL/12044/2025 | MITHUN GOUDA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR (KODALA) /154 /20 A.D.J.,KODALA(Ganjam) ST/0000047/2020 |
| 66 | D-BLAPL/35038/2025 BLAPL/12045/2025 | THENGU @ BISWAJIT NAIK VS STATE OF ODISHA | RONIT GHOSH VS | TALCHER TOWN /1000 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001786/2025 |
| 67 | D-BLAPL/34963/2025 BLAPL/12046/2025 | SHYAMLAL DUMBAL VS STATE OF ODISHA | SUNIL KUMAR PANDA VS | JHARSUGUDA /462 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000047/2025 |
| 68 | D-BLAPL/35124/2025 BLAPL/12047/2025 | GOPINATH MODAK VS | ANIRUDHA DAS VS | BHUBANESWAR G.R.P.S. /105 /2025 DISTRICT & SESIONS JUDGE,BHUBANE |

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|----|--|---|--------------------------------|---|
| 69 | D-BLAPL/35360/2025 BLAPL/12048/2025 | STATE OF ODISHA WILLIAM HENEJ VS | RAKESH KUMAR DAS VS | TR/0000315/2025 BALLIGUDA /144 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) |
| 70 | D-BLAPL/34461/2025 BLAPL/12049/2025 | STATE OF ODISHA BIKRAM GHADEI VS | SATYA NARAYAN MISHRA 4 VS | CT/0000247/2025 NAIKANI-DIHI /244 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) |
| 71 | D-BLAPL/34587/2025 BLAPL/12050/2025 | STATE OF ODISHA JENIS NAYAK VS | SRIKANTA MAHUNTA VS | GR/0001109/2025 //0 3RD A.D.J., BHUBANESWAR(Khordha) |
| 72 | D-CMP/47200/2025 CMP/1824/2025 | STATE OF ODISHA GITANJALI MISHRA @ DASH VS | ARUN KUMAR BEHERA VS | TR/0000239/2025 // CIVIL JUDGE (SD),BALASORE(Baleshwa |
| 73 | D-CMP/47169/2025 CMP/1825/2025 | BIRBAL GUPTA KALYANI SAHU VS | AMIT PRASAD BOSE VS | CS/0000418/2023 // DISTRICT AND SESSIONS JUDGE,JHAR |
| 74 | D-CMP/47106/2025 CMP/1826/2025 | MANJULATA SAHU JYOSHNAMAYEE DAS VS | KSHIROD KUMAR ROUT VS | RFA/0000006/2023 // CIVIL JUDGE (SD),2ND COURT,CUTTAC |
| 75 | D-CMP/47108/2025 CMP/1827/2025 | SUBASH CHANDRA DAS JYOSHNAMAYEE DAS VS | KSHIROD KUMAR ROUT VS | IA/0000001/2021 // CIVIL JUDGE (SD),2ND COURT,CUTTAC |
| 76 | D-CMP/47153/2025 CMP/1828/2025 | SUBASH CHANDRA DAS DEEPAK KUMAR MISHRA VS | PRATYASISH MOHANTY VS | CS/0000233/2021 // CIVIL JUDGE (JD),CHANDIKHOLE(Jajap |
| 77 | D-CMP/47306/2025 CMP/1829/2025 | KALANDI DEHURI RANJAN KUMAR SWAIN VS | SANTOSH KUMAR SAMANTARAY VS | CS/0000014/2021 // CIVIL JUDGE (JD),BHUBANESWAR(Kho |
| 78 | D-CMP/47111/2025 CMP/1830/2025 | UTKAL CHEMISTS AND DRUGGISTS ASSOCIATION, KHORDHA RADHABALLAVA MEHER VS | DEEPALI MAHAPATRA VS | IA/0000001/2025 // CIVIL JUDGE (SD), JHARSUGUDA(Jharsu |
| 79 | D-CMP/46109/2025 CMP/1831/2025 | DHANAMATI MEHER SWARNAMAYEE SAHOO VS | TUSAR KUMAR MISHRA VS | CS/0000089/2019 // CIVIL JUDGE, (JR.DIV), TIGIRIA(Cuttack |
| | | STATE OF ODISHA | | CS/0000005/2022 |

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|----|---------------------------------------|--|--------------------------------|--|
| 80 | D-CMP/46494/2025 CMP/1832/2025 | SRI SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA MARFAT SRI KISHORE KUMAR CHHONDURIA @ CHHONDHURY VS STATE OF ODISHA | CHHONDURIA @ CHHONDHURY VS | // CIVIL JUDGE (SD), JALESWAR(Baleshwar) IA/0000230/2025 |
| 81 | D-CMP/46623/2025 CMP/1833/2025 | GUNANIDHI PRADHAN VS RANGABATI ROUT | CHINMAYA RANJAN DAS VS | // A.D.J.,ATHAGARH(Cuttack) CMA/0000007/2025 |
| 82 | D-CMP/47127/2025 CMP/1834/2025 | GANGADHAR PEDA VS SURENDRA PEDA | SUKANTA KUMAR NAYAK VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CMA/0000085/2023 |
| 83 | D-CONTC/46193/2025 CONTC/5467/2025 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, JOKHIPALI VS DR. N THIRUMALA NAIK, IAS | ADV VS | // () |
| 84 | D-CONTC/46244/2025 CONTC/5468/2025 | DR.DHARASHREE MOHANTY VS ARVIND AGRAWAL,IAS | SANGRAM JENA VS | // () |
| 85 | D-CONTC/46266/2025 CONTC/5469/2025 | SAILENDRA KUMAR SAMAL VS SURENDRA KUMAR,IAS | SANKET KANUNGO VS | // () |
| 86 | D-CONTC/46296/2025 CONTC/5470/2025 | GANANATH SAHU VS NRUPARAJ SAHU,OAS (SS) | ADV. VS | // () |
| 87 | D-CONTC/46315/2025 CONTC/5471/2025 | BRUNDABAN DASH VS DR.N.THIRUMALA NAIK,IAS | ADV. VS | // () |
| 88 | D-CONTC/47075/2025 CONTC/5472/2025 | BIBHUTI BHUSAN PATTNAIK VS AJAY PRADHAN ,THE DY. DIRECTOR OF HORTICULTURE, KALAHANDI | ADV VS | // () |
| 89 | D-CONTC/43617/2025 CONTC/5473/2025 | ANANTA KUMAR DAS VS SATYAJIT MOHANTY,TAHASILDAR,JALESWAR,BALASORE | PRASANTA KUMAR SATAPATHY VS | // () |
| 90 | D-CONTC/46318/2025 CONTC/5474/2025 | JYOTSNAMAYEE BEURA VS DR.N.THIRUMALA NAIK,IAS | ADV. VS | // () |
| 91 | D-CONTC/32879/2025 | SAUBHAGYA RANJAN MOHANTY | ADV. | // |

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|-----|---------------------------------------|--|-------------------------------|-------------------------------------|
| | CONTC/5475/2025 | VS NISHI POONAM MINZ,OAS(S) | VS | 0 // |
| 92 | D-CONTC/42530/2025 CONTC/5476/2025 | NIROJ KUMAR DAS VS ASHOK CHANDRA,MD AND CEO,PNB,NEW DELHI | ARYA TRIPATHY VS | // 0 // |
| 93 | D-CONTC/42898/2025 CONTC/5477/2025 | BANCHHANIDHI BEHERA VS SALINI PANDIT,IAS | SUSHREE SANGITA PASAYAT VS | // 0 // |
| 94 | D-CONTC/43223/2025 CONTC/5478/2025 | PRAFULLA KUMAR SAHU VS SAROJ KUMAR SAMAL,I.A.S. | ADV. VS | // 0 // |
| 95 | D-CONTC/45857/2025 CONTC/5479/2025 | CHINTAMANI SUNANI VS SATYABRATA SAHU,IAS | ANIL KUMAR DAS VS | // 0 // |
| 96 | D-CONTC/46033/2025 CONTC/5480/2025 | KISHOR KUMAR KSHATRI VS ABHIJIT MOHANTA,TAHASILDAR,SADAR SAMBALPUR | ADV. VS | // 0 // |
| 97 | D-CONTC/46036/2025 CONTC/5481/2025 | PRASANTA ROUT VS RAJALAXMI NAYAK,OAS(JB) | ADV. VS | // 0 // |
| 98 | D-CONTC/47121/2025 CONTC/5482/2025 | KRUPASINDHU GAHAN VS DIGBIJAY BISWAL,OFFICER I/C OF TALCHER P.S CUM I.O OF TALCHER P.S | TIRTH KUMAR SAHU VS | // 0 // |
| 99 | D-CONTC/46040/2025 CONTC/5483/2025 | PRAFULLA KUMAR SAHOO VS ARAVIND AGARWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT,ODISHA | GOPAL KRUSHNA MOHANTY VS | // 0 // |
| 100 | D-CONTC/46361/2025 CONTC/5484/2025 | KHIROD PRASAD RAUT VS USHA PADHEE,IAS | ADV. VS | // 0 // |
| 101 | D-CONTC/45825/2025 CONTC/5485/2025 | BANAJABASINI ACHARYA @ SONALIKA ACHARYA VS DR.SUDHIR RANJAN NAYAK,CDMO,BALESWAR | ADV. VS | // 0 // |
| 102 | D-CONTC/46052/2025 CONTC/5486/2025 | RAMAKANTA BEHERA VS | ADV. VS | // 0 |

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|-----|---------------------------------------|---|------------------------------|---|
| 103 | D-CONTC/46042/2025 CONTC/5487/2025 | DR.N.THIRUMALA NAIK,IAS PUSKAR CHANDRA BEHERA VS MANOJ AHUJA, IAS | ADV VS | // // () |
| 104 | D-CONTC/46044/2025 CONTC/5488/2025 | MADHU SUDAN PRADHAN VS DR.N.THIRUMALA NAIK,IAS | ADV. VS | // () |
| 105 | D-CONTC/47179/2025 CONTC/5489/2025 | KAILASH CHANDRA SWAIN VS USHA PADHEE,IAS | ADV. VS | // () |
| 106 | D-CONTC/46056/2025 CONTC/5490/2025 | PUSPAMITRA PANDA VS ARAVIND AGRAWAL,IAS | ACHYUTANANDA PATTANAİK VS | // () |
| 107 | D-CONTC/46070/2025 CONTC/5491/2025 | MANORANJAN KARMI VS SATYABRATA SAHOO,IAS | RANJIT SAMAL VS | // () |
| 108 | D-CONTC/46472/2025 CONTC/5492/2025 | LILIMA BISOI VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA | SANDHYARANI PANI VS | // () |
| 109 | D-CONTC/47384/2025 CONTC/5493/2025 | NABAGHAN MALLICK VS MANOJ KUMAR PRADHAN,TAHASILDAR,NIMAPARA,PURI | JAYANTA KUMAR MAJHI VS | // () |
| 110 | D-CONTC/47152/2025 CONTC/5494/2025 | MANOJ KUMAR DAKUA VS VISHAL KUMAR DEV, IAS | ATUL TRIPATHY VS | // () |
| 111 | D-CONTC/47154/2025 CONTC/5495/2025 | JITENDRA KUMAR SAHU VS LINA KUMARI XESS, OAS | ADV VS | // () |
| 112 | D-CRLA/34686/2025 CRLA/1296/2025 | KALIA@SURYAKANTA BHUTIA VS STATE OF ODISHA | SAROJ KUMAR DASH VS | HINDOL /187 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000039/2025 |
| 113 | D-CRLA/34692/2025 CRLA/1297/2025 | SADIK HUSSAIN VS STATE OF ODISHA | ABHISHEK PRADHAN VS | CAPITAL P.S. /57 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR CT/0000058/2025 |

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|-----|---------------------------------------|--|----------------------------|---|
| 114 | D-CRLA/35063/2025 CRLA/1298/2025 | GANESH DEY@DIPU VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | KAMARDA /50 /2018 SPECIAL JUDGE (POCSO), BALASORE(El) Spl/0000189/2018 |
| 115 | D-CRLLP/29599/2025 CRLLP/85/2025 | DR.NEELAMADHAB SATAPATHY VS ASHUTOSH MOHANTY | PRADEEP KUMAR PARIDA VS | / /0 J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000005/2005 |
| 116 | D-CRLLP/29598/2025 CRLLP/86/2025 | DR.NEELAMADHAB SATAPATHY VS ASHUTOSH MOHANTY | PRADEEP KUMAR PARIDA VS | / /0 J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000007/2005 |
| 117 | D-CRLMA/35025/2025 CRLMA/163/2025 | TWINKLE TAREI VS STATE OF ODISHA | UMAKANTA BARIK VS | KHALLIKOTE /700 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHALI GR/0001914/2025 |
| 118 | D-CRLMA/34709/2025 CRLMA/164/2025 | SIBARAM SAHU VS STATE OF ODISHA | RATIKANTA MOHAPATRA VS | KOTINANDA /309 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001497/2025 |
| 119 | D-CRLMC/34374/2025 CRLMC/4782/2025 | SANJAYA SAMAL VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | BANARAPAL /62 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000173/2024 |
| 120 | D-CRLMC/34382/2025 CRLMC/4783/2025 | PRASANT KUMAR BAHALIA VS STATE OF ODISHA | RAVI SHANKAR SAMAL VS | PARADEEP LOCK /151 /2023 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000081/2023 |
| 121 | D-CRLMC/34517/2025 CRLMC/4784/2025 | MANOJ KUMAR ROY VS STATE OF ODISHA | MANORANJAN PADHY VS | MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000053/2023 |
| 122 | D-CRLMC/34774/2025 CRLMC/4785/2025 | LIPU SWAIN VS STATE OF ODISHA | RAKESH BEHERA VS | TOMANDO /271 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000566/2025 |
| 123 | D-CRLMC/34799/2025 CRLMC/4786/2025 | MANOJ KUMAR SWAIN @ SINI VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | FATEGARH /47 /2013 J.M.F.C.,BHAPUR(Nayagarh) GR/0000110/2013 |
| 124 | D-CRLMC/34869/2025 CRLMC/4787/2025 | PRASANTA KUMAR MOHANTY VS STATE OF ODISHA | PRATIK DASH VS | KHANTAPADA /349 /2017 DISTRICT & SESSIONS JUDGE,BALASO ST/0000250/2019 |
| 125 | D-CRLMC/34922/2025 | UTKAL KESHARI DAS | RANJIT MOHANTY | / /0 |

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| | CRLMC/4788/2025 | VS RASHMITA DAS | VS | JUDGE, FAMILY COURT,JAIPUR(Jajapur) |
| 126 | D-CRLMC/34994/2025 CRLMC/4789/2025 | SUJIT MALLIK @ SUJIT MALLICK @ SIBA MALIK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | EXECUTION CASE/0000073/2024 BALASORE TOWN /45 /2025 S.D.J.M.,BALASORE(Baleshwar) |
| 127 | D-CRLMC/35041/2025 CRLMC/4790/2025 | BULU GOUDA VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | CT/0000151/2025 KABISURYANAGAR /255 /2019 J.M.F.C.,KABISURYANAGAR(Ganjam) |
| 128 | D-CRLMC/35070/2025 CRLMC/4791/2025 | HARISH CHHANDA VS STATE OF ODISHA | BIKASH KARNA VS | GR/0000250/2019 MANAMUNDA /143 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE |
| 129 | D-CRLMC/33520/2025 CRLMC/4792/2025 | DIBAKAR SAMAL VS STATE OF ODISHA | RABINDRA NATH PRUSTY VS | Spl/0000152/2023 R.UDAYAGIRI /131 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapur) |
| 130 | D-CRLMC/35101/2025 CRLMC/4793/2025 | OMM @ OM PRAKASH PRADHAN VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | Spl/0000041/2024 MANAMUNDA /15 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE |
| 131 | D-CRLMC/35143/2025 CRLMC/4794/2025 | PRASANTA KUMAR MOHANTY VS DAYANIDHI JENA | SK. ZAFARULLA VS | Spl/0000015/2025 / /0 J.M.F.C.,SORO(Baleshwar) |
| 132 | D-CRLMC/34539/2025 CRLMC/4795/2025 | BIRENDRA NAYAK@BIRA NAIK VS STATE OF ODISHA | ASHOK KUMAR SWAIN 1 VS | ICC/0000041/2020 DASPALLA /87 /2025 J.M.F.C.,DASAPALLA(Nayagarh) |
| 133 | D-CRLMC/34543/2025 CRLMC/4796/2025 | DASA@DASARATHI TARENIA VS STATE OF ODISHA | ASHOK KUMAR SWAIN 1 VS | GR/0000141/2025 DASPALLA /104 /2025 J.M.F.C.,DASAPALLA(Nayagarh) |
| 134 | D-CRLMC/34597/2025 CRLMC/4797/2025 | GAJENDRA SINGH VS UNION OF INDIA(NCB) | AMITAV TRIPATHY VS | GR/0000171/2025 NCB BHUBANESWAR /1 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khordha) |
| 135 | D-CRLMC/34834/2025 CRLMC/4798/2025 | MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.) | RAJIV KUMAR MAHANTA VS | TR/0000028/2020 BALASORE VIGILANCE /59 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) |
| 136 | D-CRLMC/34621/2025 CRLMC/4799/2025 | TAPAN DHANGADAMAJHI VS | JNYANANANDA PANDA VS | GR/0000059/2009 NARLA /183 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA |

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| 137 | D-CRLMC/35095/2025 CRLMC/4800/2025 | STATE OF ODISHA ROSHAN SETHY VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | CT/0000120/2024 // 1ST A.D.J.,BERHAMPUR(Ganjam) |
| 138 | D-CRLMC/34631/2025 CRLMC/4801/2025 | BANASHREE PANDA@BANISHREE PANDA VS STATE OF ODISHA | DEVYANI LAL VS | 2(A)CC/0000126/2023 NANDANKANAN /204 /2025 J.M.F.C.,BHUBANESWAR(Khordha) |
| 139 | D-CRLMC/35104/2025 CRLMC/4802/2025 | SATYA SAHU @ SATYA BRATA SAHU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | GR/0000971/2025 MANAMUNDA /97 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE |
| 140 | D-CRLMC/33114/2025 CRLMC/4803/2025 | M.HARIHAR PRADHAN VS STATE OF ODISHA | ANUPAM DASH VS | Spl/0000197/2025 RAMBHA (KHALLIKOTE) /173 /2019 SPECIAL JUDGE(POCSO), BERHAMPUR |
| 141 | D-CRLMC/34669/2025 CRLMC/4804/2025 | CHINMAYA RAY VS STATE OF ODISHA | RAMA KRISHNA NAIK VS | Spl/0000105/2019 MAHILA P.S. BUXIBAZAR /111 /2018 S.D.J.M.,CUTTACK SADAR(Cuttack) |
| 142 | D-CRLMC/35169/2025 CRLMC/4805/2025 | PREMALATA BEHERA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | GR/0002335/2018 BADSAAHI /112 /2011 DISTRICT & SESIONS JUDGE,BARIPAD. |
| 143 | D-CRLMC/34700/2025 CRLMC/4806/2025 | PRAMOD BHUYAN @ CHINTU VS STATE OF ODISHA | SOURAV DAS VS | ST/0000133/2025 KHANDAGIRI P.S. /411 /2020 3RD A.D.J., BHUBANESWAR(Khordha) |
| 144 | D-CRLMC/35368/2025 CRLMC/4807/2025 | PRASANNA KUMAR NAYAK@BILLU VS STATE OF ODISHA | DEVASHIS PANDA VS | CT/0000134/2020 LAHUNIPADA /231 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund |
| 145 | D-CRLMC/35171/2025 CRLMC/4808/2025 | JAYAKRUSHNA KARMI VS STATE OF ODISHA | SWAGATIKA SAHOO VS | GR/0000914/2025 MANAMUNDA /51 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE |
| 146 | D-CRLMC/34950/2025 CRLMC/4809/2025 | JAGADISH BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | Spl/0000031/2025 NIHALPRASAD /224 /2025 J.M.F.C.,GONDIA(Dhenkanal) |
| 147 | D-CRLMC/34706/2025 CRLMC/4810/2025 | NABIB SAHAJI VS STATE OF ODISHA | MOHAMMED RIAZ VS | GR/0000530/2025 SIMULIA /285 /2025 J.M.F.C.,SORO(Baleshwar) CRMC/0000227/2025 |

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| 148 | D-CRLMC/34725/2025 CRLMC/4811/2025 | SUDARSAN MALLICK VS STATE OF ODISHA | ARIJEET MISHRA VS | AUL /224 /2015 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000136/2025 |
| 149 | D-CRLMC/34780/2025 CRLMC/4812/2025 | SANTA @ SANTOSH BEHERA VS STATE OF ODISHA | AGASTI KANUNGO VS | CHOUDWAR /171 /2008 J.M.F.C,CUTTACK(Cuttack) GR/0001008/2008 |
| 150 | D-CRLMC/34567/2025 CRLMC/4813/2025 | LAXMIDHAR SAMAL VS STATE OF ODISHA | HAREKRUSHNA DASH VS | BINJHARPUR /35 /2016 S.D.J.M.,JAJPUR(Jajapur) GR/0000097/2016 |
| 151 | D-CRLMC/34802/2025 CRLMC/4814/2025 | MITUNA BHOI VS STATE OF ODISHA | KASHINATH PATTNAIK VS | BARANGA /7 /2016 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000064/2016 |
| 152 | D-CRLMC/34806/2025 CRLMC/4815/2025 | MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.) | RAJIV KUMAR MAHANTA VS | BALASORE VIGILANCE /53 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000021/2011 |
| 153 | D-CRLMP/34941/2025 CRLMP/1509/2025 | BISWA BHUSAN MOHAPATRA VS STATE OF ODISHA | AKHIL KRUSHNA MOHAPATRA VS | MAHILA P.S.(BBSR) /288 /2025) // |
| 154 | D-CRLMP/34956/2025 CRLMP/1510/2025 | MADHUSUDAN PRADHAN VS STATE OF ODISHA | PITAMBAR BEHERA VS |)) // |
| 155 | D-CRLMP/35375/2025 CRLMP/1511/2025 | NIRUPAMA PRADHAN VS STATE OF ODISHA | SATYABRATA MOHANTY (1) VS | REAMAL /141 /2025) // |
| 156 | D-CRLREV/34947/2025 CRLREV/911/2025 | NIRANJAN MISHRA VS STATE OF ODISHA | GYANENDRA CHANDRA SWAIN VS | //0 EXECUTIVE MAGISTRATE, BHAWANIP CMC/0000332/2024 |
| 157 | D-CRLREV/35225/2025 CRLREV/912/2025 | KANHU CH@CHARAN MUKHI VS SUB DIVISIONAL MAGISTRATE, KANDHAMAL | JAGANNATH BHUYAN VS | //0 S.D.M.,PHULBANI(Kandhamal) MIS.CASE/0000009/2024 |
| 158 | D-CRLREV/35354/2025 CRLREV/913/2025 | RANJIT KUMAR DAS@RANJEET KUMAR DAS VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | MAHILA P.S.(BBSR) /39 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000245/2025 |
| 159 | D-CRP/45119/2025 | MALAYABANTA JENA | BRAHMANANDA TRIPATHY | // |

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| | CRP/51/2025 | VS SANJUKTA CHAMPATI | VS | CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001157/2011 |
| 160 | D-MACA/46182/2025 MACA/1226/2025 | THE D.M. (T.P. HUB) ORIENTAL INSURANCE CO. LTD., ROURKELA VS PASCHAL MINZ | PRASANTA KUMAR MAHALI VS | // 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000192/2020 |
| 161 | D-MACA/46883/2025 MACA/1227/2025 | MANOJ KUMAR BARDHAN VS ASHOK KUMAR AGARWALA | LALATENDU SAMANTARAY VS | // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000320/2017 |
| 162 | D-MACA/46148/2025 MACA/1228/2025 | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD,KHURDA VS LAXMIPRIYA DASH | PRASANTA KUMAR MAHALI VS | // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000130/2018 |
| 163 | D-MACA/46662/2025 MACA/1229/2025 | BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD,KALAHANDI VS DUTIKA NEGI | RIMJHIMBALA PATI VS | // DIST.AND SESSIONS JUDGE,BARGARH Mac/0000015/2020 |
| 164 | D-MACA/46895/2025 MACA/1230/2025 | MANOJ KUMAR BARDHAN VS ROHIT AGRAWALLA | LALATENDU SAMANTARAY VS | // IV M.A.C.T,CUTTACK(Cuttack) Mac/0000319/2017 |
| 165 | D-MATA/47155/2025 MATA/440/2025 | LAXMIPRIYA SATHUA VS PRATAP KESHARI SAHOO | RAGHUNATH SINGH VS | // JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CP/0000167/2024 |
| 166 | D-MATA/43784/2025 MATA/441/2025 | SONALI MOHAPATRA VS ANKUR AGRAWAL | PRAKASH CHANDRA SETHI VS | // JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000094/2019 |
| 167 | D-MATA/46461/2025 MATA/442/2025 | SHYALIN MOHANTY VS SANTOSH KUMAR DHAL BISOI | CHITTA RANJAN PATTNAIK VS | // JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000069/2024 |
| 168 | D-MATA/43949/2025 MATA/443/2025 | CHITTARANJAN NAYAK VS SANJUKTA NAYAK | BISWA PRAKASH DHAL VS | // JUDGE FAMILY COURT,PURI(Puri) CP/0000288/2023 |
| 169 | D-OTAPL/47071/2025 OTAPL/100/2025 | COMMNR. OF CGST AND CENTRAL EXCISE, RAURKELA VS M/S. ADITYA ALUMINIUM, SAMBALPUR | BISMAY ANAND PRUSTY VS | // () // |
| 170 | D-OTAPL/47069/2025 OTAPL/101/2025 | COMMISSIONER OF CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, VS | BISMAY ANAND PRUSTY VS | // () |

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| 171 | D-OTAPL/45095/2025 OTAPL/102/2025 | M/S DEO ISPAT ALLOYS LIMITED, SUNDARGARH COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA COMM VS M/S TATA STEEL LTD., KEONJHAR | BISMAY ANAND PRUSTY VS | // SR. STANDING COUNSEL) // (// |
| 172 | D-OTAPL/47063/2025 OTAPL/99/2025 | COMMN. OF CGST AND CENTRAL EXCISE, BBSR VS M/S ESSEL MINING AND INDUSTRIES LTD., KEONJHAR | BISMAY ANAND PRUSTY VS | // (// |
| 173 | D-RPFAM/47001/2025 RPFAM/355/2025 | SANTOSH ROUT VS PUJARINI BEHERA @ ROUT | SIVANANDA SAMAL VS | // JUDGE, FAMILY COURT, DHENKANAL Crp/0000083/2023 |
| 174 | D-RPFAM/46325/2025 RPFAM/356/2025 | CHINMAYA OJHA VS DIPTIREKHA SUTAR | NETRANANDA BISWAL VS | // JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000031/2024 |
| 175 | D-RPFAM/47251/2025 RPFAM/357/2025 | LAXMI NARAYAN NAYAK VS BIGYANI CHAMPATI | MANAS KUMAR CHAND VS | // JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000140/2022 |
| 176 | D-RPFAM/45403/2025 RPFAM/358/2025 | MALAYA KUMAR SAMAL VS SUPRIYA PRIYADARSHINI BISWAL | ASHOK KUMAR BEHERA VS | // JUDGE FAMILY COURT,ROURKELA(Su GMC/0000059/2023 |
| 177 | D-RSA/45528/2025 RSA/580/2025 | BHASKAR SAHU VS BHIMA SAHU | ASHOK KUMAR PRADHAN VS | // A.D.J.,BERHAMPUR(Ganjam) RFA/0000009/2024 |
| 178 | D-RSA/45507/2025 RSA/581/2025 | BHASKAR SAHU VS BHIMA SAHU | ASHOK KUMAR PRADHAN VS | // A.D.J.,BERHAMPUR(Ganjam) RFA/0000009/2024 |
| 179 | D-RSA/45381/2025 RSA/582/2025 | AJAYA KUMAR ROUT VS SANTOSH KUMAR SWAIN | DEVI PRASAD DASH VS | // A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats RFA/0000021/2024 |
| 180 | D-RVWPET/44789/2025 RVWPET/252/2025 | CHAIRMAN -CUM- MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LIMITED, NEW DELHI VS SANJIBANI RAHA | PRADIP RANJAN BARIK VS | // (// |
| 181 | D-RVWPET/46111/2025 RVWPET/253/2025 | PANCHA BHUMIJ VS KRUSHNA SAHOO | TUSAR KUMAR MISHRA VS | // (// |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|---|
| 182 | D-TRPCRL/33176/2025 TRPCRL/101/2025 | ROJITA NAHAK@REJI VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | KABISURYANAGAR /294 /2022 A.D.J.,KHALLIKOTE(Ganjam) ST/0000041/2023 |
| 183 | D-TRPCRL/35332/2025 TRPCRL/102/2025 | SATYADEEP MOHANTY VS DIPTIMAYEE MOHANTY | HEMANTA KUMAR MOHANTA VS | // J.M.F.C. II BHADRAK(Bhadrak) DV M.C./0000052/2025 |
| 184 | D-WA/45042/2025 WA/1792/2025 | PRATAP CHANDRA KHATUA@PRATAP KHATUA VS BISWARANJAN NAYAK | PRAFULLA KUMAR KAR VS | // 0 // |
| 185 | D-WA/46899/2025 WA/1793/2025 | STATE OF ODISHA VS RABICHANDRA DHARUA | JATESWAR NAYAK,A.G.A VS | // 0 // |
| 186 | D-WA/46690/2025 WA/1794/2025 | STATE OF ODISHA VS KALYANI MISHRA | JATESWAR NAYAK,A.G.A VS | // 0 // |
| 187 | D-WA/47013/2025 WA/1795/2025 | STATE OF ODISHA VS CHANDA MALLIK | SASWAT DAS,A.G.A VS | // 0 // |
| 188 | D-WA/45429/2025 WA/1796/2025 | DEBASISH SWAIN VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 189 | D-WA/5260/2025 WA/1797/2025 | SABITA KUMARI SAHU VS DIRECTOR GENERAL, CENTRAL INDUSTRIAL SECURITY FORCE, NEW DELHI | DIPTIREKHA NANDA VS | // 0 // |
| 190 | D-WA/47016/2025 WA/1798/2025 | STATE OF ODISHA VS BHARAT MUDULI | SASWAT DAS,A.G.A VS | // 0 // |
| 191 | D-WA/47018/2025 WA/1799/2025 | STATE OF ODISHA VS PAHALA @ PRAHALLADA BEHERA | SASWAT DAS,A.G.A VS | // 0 // |
| 192 | D-WA/47021/2025 WA/1800/2025 | STATE OF ODISHA VS SATYANARAYAN PRADHAN | SASWAT DAS,A.G.A VS | // 0 // |
| 193 | D-WA/47024/2025 | STATE OF ODISHA | SASWAT DAS, A.G.A | // |

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|-----|-------------------|---|--------------------------|-------------------------------------|
| | WA/1801/2025 | VS | VS | 0 |
| | | BILASA NAYAK | | // |
| 194 | D-WA/47026/2025 | STATE OF ODISHA | SASWAT DAS, A.G.A | // |
| | WA/1802/2025 | VS | VS | 0 |
| | | CHAMPA NAYAK | | // |
| 195 | D-WA/47064/2025 | SUBASINI HOTA | TANMAY MISHRA | // |
| | WA/1803/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | D-WA/46783/2025 | STATE OF ODISHA | SASWAT DAS, A.G.A | // |
| | WA/1804/2025 | VS | VS | 0 |
| | | SAROJAKANTA MOHAPATRA | | // |
| 197 | D-WA/47014/2025 | STATE OF ODISHA | SASWAT DAS,A.G.A | // |
| | WA/1805/2025 | VS | VS | 0 |
| | | BAURI NAYAK | | // |
| 198 | D-WA/47017/2025 | STATE OF ODISHA | SASWAT DAS,A.G.A | // |
| | WA/1806/2025 | VS | VS | 0 |
| | | PARBATI JENA | | // |
| 199 | D-WA/47019/2025 | STATE OF ODISHA | SASWAT DAS,A.G.A | // |
| | WA/1807/2025 | VS | VS | 0 |
| | | URMILA JENA | | // |
| 200 | D-WA/47022/2025 | STATE OF ODISHA | SASWAT DAS, A.G.A | // |
| | WA/1808/2025 | VS | VS | 0 |
| | | JAGANNATH NAYAK | | // |
| 201 | D-WA/45823/2025 | KISHORE CHANDRA PARIDA | SANJIB MOHANTY | // |
| | WA/1809/2025 | VS | VS | 0 |
| | | THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR | | // |
| 202 | D-WA/47025/2025 | COMMISSIONER RAIL CO-ORDINATION AND SPECIAL SECY. TO GOVT., DEPTT. OF COMMERCE AND TRANSPORT, BBSR | PRAMOD KUMAR ROUT | // |
| | WA/1810/2025 | VS | VS | 0 |
| | | BISWAJIT PATTANAİK | | // |
| 203 | D-WA/47028/2025 | COMMISSIONER RAIL COORDINATION AND SPECIAL SECY. TO GOVT., DEPTT. OF COMMERCE AND TRANSPORT, KHURDA | PRAMOD KUMAR ROUT | // |
| | WA/1811/2025 | VS | VS | 0 |
| | | PRAMOD KUMAR ROUT | | // |
| 204 | D-WA/45814/2025 | ABHIMANYU CHAND | SANJIB MOHANTY | // |
| | WA/1812/2025 | VS | VS | 0 |

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|-----|--|---|-------------------------------|-------------------------------------|
| 205 | D-WA/47105/2025 WA/1813/2025 | THE REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR M/S. SURYA INTERNATIONAL, GANJAM VS M/S. CENTRAL ELECTRONICS LTD.,UTTAR PRADESH | GOURI MOHAN RATH VS | // // () |
| 206 | D-WP(C)/46431/2025 WP(C)/32706/2025 | PRAMOD KUMAR BEHERA VS CHIEF COMMISSIONER OF ACT AND GST, BANIJYAKAR BHAWAN, CUTTACK | MADHAB LAL AGARWAL VS | // () |
| 207 | D-WP(C)/46892/2025 WP(C)/32707/2025 | M/S.GROUP NO.5 SECURITY SERVICE, BHUBANESWAR VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | // () |
| 208 | D-WP(C)/46285/2025 WP(C)/32708/2025 | KUMUDA SETH VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // () |
| 209 | D-WP(C)/46288/2025 WP(C)/32709/2025 | SABITRI PARIDA VS TAHASILDAR VYASANAGAR, JAJPUR | LAKSHMAN MISHRA VS | // () |
| 210 | D-WP(C)/46776/2025 WP(C)/32710/2025 | SANTANU BUDHIA VS STATE OF ODISHA | SONALI PRUSTY VS | // () |
| 211 | D-WP(C)/46212/2025 WP(C)/32711/2025 | GOBINDA NAYAK VS STATE OF ODISHA | AKHIL KRUSHNA MOHAPATRA VS | // () |
| 212 | D-WP(C)/45577/2025 WP(C)/32712/2025 | MANOJ KUMAR MOHANTY VS ALOK RANJAN KHUNTIA | PRAFULLA CHANDRA DAS VS | // () |
| 213 | D-WP(C)/47100/2025 WP(C)/32713/2025 | AKSHAYA KUMAR PADHI VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // () |
| 214 | D-WP(C)/45878/2025 WP(C)/32714/2025 | CHITTARANJAN MAHAPATRA VS STATE OF ODISHA | SOUBHAGYA KUMAR RATH VS | // () |
| 215 | D-WP(C)/46169/2025 WP(C)/32715/2025 | ANIL KUMAR PANDA VS STATE OF ODISHA | LAMBODOR ACHARI VS | // () |

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|-----|--|--|------------------------------|-------------------------------------|
| 216 | D-WP(C)/46269/2025 WP(C)/32716/2025 | BISHNU CHARAN SAHU VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // |
| 217 | D-WP(C)/46180/2025 WP(C)/32717/2025 | GOURA HARI MALLIK VS STATE OF ODISHA | SURENDRA PRASAD BARIK VS | // 0 // |
| 218 | D-WP(C)/46493/2025 WP(C)/32718/2025 | JOGESWAR ROHIDAS VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 219 | D-WP(C)/46273/2025 WP(C)/32719/2025 | S.RAJESH KUMAR RAO VS STATE OF ODISHA | SWAPNA KUMAR OJHA VS | // 0 // |
| 220 | D-WP(C)/46186/2025 WP(C)/32720/2025 | URMILA BARIK VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 221 | D-WP(C)/46535/2025 WP(C)/32721/2025 | MRINMAY PANDA VS STATE OF ODISHA | LAXMAN BHOI VS | // 0 // |
| 222 | D-WP(C)/46429/2025 WP(C)/32722/2025 | PRAMOD KUMAR BEHERA VS CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK | MADHAB LAL AGARWAL VS | // 0 // |
| 223 | D-WP(C)/46544/2025 WP(C)/32723/2025 | MONALISA SINGH VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 224 | D-WP(C)/46171/2025 WP(C)/32724/2025 | A. KARUNAKAR RAO VS STATE OF ODISHA | RABINDRA KUMAR PATNAIK VS | // 0 // |
| 225 | D-WP(C)/46885/2025 WP(C)/32725/2025 | BIMLA ENTERPRISES, KHURDA VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | // 0 // |
| 226 | D-WP(C)/46849/2025 WP(C)/32726/2025 | KARTIK PARAMANIK VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 227 | D-WP(C)/46603/2025 | PREMRAJ SAHU | GOPAL PRASAD JENA | // |

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|-----|--------------------|--|---------------------------|-------------------------------------|
| | WP(C)/32727/2025 | VS | VS | 0 |
| | | THE CHAIRMAN, NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI | | // |
| 228 | D-WP(C)/46425/2025 | PRAMOD KUMAR BEHERA | MADHAB LAL AGARWAL | // |
| | WP(C)/32728/2025 | VS | VS | 0 |
| | | CHIEF COMMNR. OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK | | // |
| 229 | D-WP(C)/46621/2025 | SHREE SHREE DHABALESWAR MAHAVIDYALAYA, CUTTACK | JITENDRA KUMAR MISHRA (2) | // |
| | WP(C)/32729/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 230 | D-WP(C)/46768/2025 | KANHU BUDHIA | SONALI PRUSTY | // |
| | WP(C)/32730/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 231 | D-WP(C)/45587/2025 | RITUKANTA BASTIA | KALINGA KESHARI MOHAPATRA | // |
| | WP(C)/32731/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 232 | D-WP(C)/46563/2025 | OSI ROUT | PRAMOD KUMAR ROUT | // |
| | WP(C)/32732/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 233 | D-WP(C)/44849/2025 | ASHYUMAT SUR | MANORANJAN PADHI | // |
| | WP(C)/32733/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 234 | D-WP(C)/46772/2025 | KUNA PANDA | SONALI PRUSTY | // |
| | WP(C)/32734/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 235 | D-WP(C)/46170/2025 | BISWAJEET GHOSE | SAROJA KANTA SAMAL | // |
| | WP(C)/32735/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 236 | D-WP(C)/46506/2025 | HARISH CHANDRA PRADHAN | GOPAL KRUSHNA NANDA | // |
| | WP(C)/32736/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 237 | D-WP(C)/46501/2025 | TRUPTI RANJAN PRADHAN | NARAYAN PRASAD PARIJA | // |
| | WP(C)/32737/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 238 | D-WP(C)/46500/2025 | LAXMIPRASAD MAHAKUD | SURAJ MOHANTY | // |
| | WP(C)/32738/2025 | VS | VS | 0 |

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|-----|--|---|------------------------------|-------------------------------------|
| 239 | D-WP(C)/46556/2025 WP(C)/32739/2025 | STATE OF ODISHA RAJENDRA KUMAR ROUTRAY VS | SATYA RANJAN MOHAPATRA VS | // // () |
| 240 | D-WP(C)/46459/2025 WP(C)/32740/2025 | STATE OF ODISHA RANJAN KUMAR SAHOO VS | DEEPAK KUMAR PANI VS | // // () |
| 241 | D-WP(C)/46502/2025 WP(C)/32741/2025 | TUNI SAHU @ SAHOO BABURAM NAHAK VS | SOUBHAGYA KUMAR DASH VS | // // () |
| 242 | D-WP(C)/46605/2025 WP(C)/32742/2025 | STATE OF ODISHA BANAMALI PRADHAN VS | BIJAYA KUMAR BEHERA 1 VS | // // () |
| 243 | D-WP(C)/46613/2025 WP(C)/32743/2025 | STATE OF ODISHA HEMANTA KUMAR DAS VS | AJAY KUMAR TRIPATHY VS | // // () |
| 244 | D-WP(C)/46600/2025 WP(C)/32744/2025 | STATE OF ODISHA SRICHARAN PARIJA VS | JYOTIRMAY GUPTA VS | // // () |
| 245 | D-WP(C)/46651/2025 WP(C)/32745/2025 | STATE OF ODISHA GURU CHARAN PATRA VS | DHANESWAR BEHERA VS | // // () |
| 246 | D-WP(C)/46656/2025 WP(C)/32746/2025 | STATE OF ODISHA NRUSINGHA CHARAN NANDI VS | AJAY KUMAR TRIPATHY VS | // // () |
| 247 | D-WP(C)/46657/2025 WP(C)/32747/2025 | STATE OF ODISHA DAMODAR PRADHAN VS | DURGESH NARAYAN RATH VS | // // () |
| 248 | D-WP(C)/46606/2025 WP(C)/32748/2025 | STATE OF ODISHA DEJALIN MAHALIK VS | MIHIR KANTA RATH VS | // // () |
| 249 | D-WP(C)/43355/2025 WP(C)/32749/2025 | ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR NABIN PANIGRAHI VS | KUNAL KUMAR SWAIN VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|--|------------------------------|-------------------------------------|
| 250 | D-WP(C)/46669/2025 WP(C)/32750/2025 | I.SAILAJA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 251 | D-WP(C)/46771/2025 WP(C)/32751/2025 | AMITAV CHANDA VS ODISHA INFORMATION COMMISSION, BBSR | AKHAND VS | // 0 // |
| 252 | D-WP(C)/46654/2025 WP(C)/32752/2025 | SANANDA PADHAN VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 253 | D-WP(C)/44069/2025 WP(C)/32753/2025 | SURESH KUMAR MAHAPATRO VS STATE OF ODISHA | LOKANATH RATH VS | // 0 // |
| 254 | D-WP(C)/43814/2025 WP(C)/32754/2025 | AMBIKA PRASAD PATTNAIK VS STATE OF ODISHA | PRAFULLA KUMAR LENKA VS | // 0 // |
| 255 | D-WP(C)/46667/2025 WP(C)/32755/2025 | RASHIKA BHOI VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 256 | D-WP(C)/46231/2025 WP(C)/32756/2025 | SUSHANTA KUMAR PANDA VS ASST SETTLEMENT OFFICER, RENTAL COLINY, BBSR | SUDHIR KUMAR MALLICK VS | // 0 // |
| 257 | D-WP(C)/46145/2025 WP(C)/32757/2025 | DILIP KUMAR PAIKARAY VS STATE OF ODISHA | GYANA RANJAN MAHAPATRA VS | // 0 // |
| 258 | D-WP(C)/46666/2025 WP(C)/32758/2025 | SAMBIT TRIPATHY VS STATE OF ODISHA | GAJENDRANATH ROUT VS | // 0 // |
| 259 | D-WP(C)/46663/2025 WP(C)/32759/2025 | DR.TANKADHAR MISHRA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 260 | D-WP(C)/46653/2025 WP(C)/32760/2025 | DHRUBANANDA PATRA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 261 | D-WP(C)/47272/2025 | S.K.RAHIM | SAMIR KUMAR MISHRA | // |

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|-----|--|--|--------------------------------|-------------------------------------|
| | WP(C)/32761/2025 | VS THE STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/47298/2025 WP(C)/32762/2025 | PRASANTA MANDAL VS THE COLLECTOR AND DISTRICT MAGISTRATE, KANDHAMAL, PHULABANI | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 263 | D-WP(C)/46652/2025 WP(C)/32763/2025 | REEMA DASH VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 264 | D-WP(C)/47189/2025 WP(C)/32764/2025 | INDRAMANI ROUT VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 265 | D-WP(C)/47110/2025 WP(C)/32765/2025 | RANI GOENKA VS THE COLLECTOR, KHURDA | PRASANTA KUMAR NANDA VS | // 0 // |
| 266 | D-WP(C)/46661/2025 WP(C)/32766/2025 | DOLLEY ROUT VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 267 | D-WP(C)/46639/2025 WP(C)/32767/2025 | SANTOSH KUMAR BARIK VS STATE OF ODISHA | PABITRA KUMAR BEHERA VS | // 0 // |
| 268 | D-WP(C)/46671/2025 WP(C)/32768/2025 | DILLIP KUMAR GUPTA VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 269 | D-WP(C)/47246/2025 WP(C)/32769/2025 | MADANMOHAN SINGH BARIHA VS STATE OF ODISHA | AMBIKA PRASAD RAY VS | // 0 // |
| 270 | D-WP(C)/47178/2025 WP(C)/32770/2025 | M/S. MAA MANGALA ENGINEERING AND CONTRUSTION, BALESWAR VS AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, BALESWAR | JAYANTA KUMAR MAJHI VS | // 0 // |
| 271 | D-WP(C)/43606/2025 WP(C)/32771/2025 | DEBASHISH BAL VS BANK OF BARODA, BBSR | SOUBHAGYA SWAIN VS | // 0 // |
| 272 | D-WP(C)/47102/2025 WP(C)/32772/2025 | BASANTI SINGH VS | ATUL TRIPATHY VS | // 0 |

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|-----|--|---|----------------------------|-------------------------------------|
| 273 | D-WP(C)/47092/2025 WP(C)/32773/2025 | STATE OF ODISHA LILI BHUE VS THE STATE OF ODISHA | TRILOCHAN NANDA VS | // // 0 // |
| 274 | D-WP(C)/46380/2025 WP(C)/32774/2025 | SUGGU SIMAN CHALAM @ S.SIMANCHALAM VS STATE OF ODISHA | RABINDRA KUMAR SAHOO VS | // 0 // |
| 275 | D-WP(C)/46784/2025 WP(C)/32775/2025 | AKSHYA KUMAR BHOI VS STATE OF ODISHA | JAYDEEP PAL VS | // 0 // |
| 276 | D-WP(C)/47161/2025 WP(C)/32776/2025 | AJAY BISWAL VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | // 0 // |
| 277 | D-WP(C)/47090/2025 WP(C)/32777/2025 | M/S SHREE LAXMI SUPPLIERS, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA | ASIT KUMAR DASH VS | // 0 // |
| 278 | D-WP(C)/47230/2025 WP(C)/32778/2025 | SK.ABDUL RIAZ VS STATE OF ODISHA | LALIT KUMAR MAHARANA VS | // 0 // |
| 279 | D-WP(C)/47263/2025 WP(C)/32779/2025 | M/S SUMEET TRANS LOGISTICS PVT.LTD, JAJPUR VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 280 | D-WP(C)/47258/2025 WP(C)/32780/2025 | NABIN KUMAR PRADHAN VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |
| 281 | D-WP(C)/47303/2025 WP(C)/32781/2025 | MOHAN MURARI MISHRA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 282 | D-WP(C)/47267/2025 WP(C)/32782/2025 | APASANA BIBI VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 283 | D-WP(C)/47264/2025 WP(C)/32783/2025 | AKSHAYA KUMAR MALLIK VS STATE OF ORISSA | SITANSU MOHAN SINGH VS | // 0 // |

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|-----|--|---|----------------------------------|-------------------------------------|
| 284 | D-WP(C)/47116/2025 WP(C)/32784/2025 | UMAKANTA DASH VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // 0 // |
| 285 | D-WP(C)/46754/2025 WP(C)/32785/2025 | ASHISH BARLA VS COMMISSIONER, C.M.C.,CUTTACK | MANAS RANJAN DHAL VS | // 0 // |
| 286 | D-WP(C)/47070/2025 WP(C)/32786/2025 | TAMALA TRIPATHY VS STATE OF ODISHA | DEBENDRA NARAYAN PATTANAİK VS | // 0 // |
| 287 | D-WP(C)/47262/2025 WP(C)/32787/2025 | SEK SHAHABUDDIN VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 288 | D-WP(C)/46755/2025 WP(C)/32788/2025 | DINESH KUMAR BISWAL VS STATE OF ODISHA | JIBAKANTA PATTANAİK VS | // 0 // |
| 289 | D-WP(C)/46808/2025 WP(C)/32789/2025 | RAMA CHANDRA HATI VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // |
| 290 | D-WP(C)/46645/2025 WP(C)/32790/2025 | M/S BASTAR ASSOCIATES , CHHATTISGARH VS STATE OF ODISHA | BIBHU PRASAD DAS VS | // 0 // |
| 291 | D-WP(C)/47081/2025 WP(C)/32791/2025 | M/S SHREE MAA MANGALA TRANSPORT, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA | ASIT KUMAR DASH VS | // 0 // |
| 292 | D-WP(C)/47214/2025 WP(C)/32792/2025 | VAISHNODEVI COOPERATIVE PERSIONERS ASSOCIATION, BARGARH VS THE COMMISSIONER CUM SECRETARY, DEPT. OF CO OPERATIVE, GOVT. OF ODISHA, BBSR | SOUGAT DASH VS | // 0 // |
| 293 | D-WP(C)/47072/2025 WP(C)/32793/2025 | SUSMITA CHINTAK VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | // 0 // |
| 294 | D-WP(C)/47247/2025 WP(C)/32794/2025 | HI-TECH MEDICAL COLLEGE AND HOSPITAL, BBSR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // 0 // |
| 295 | D-WP(C)/47243/2025 | S.K.HAKIMULLAH | NIRANJAN NAYAK | // |

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|-----|--|--|-------------------------------|-------------------------------------|
| | WP(C)/32795/2025 | VS STATE OF ODISHA | VS | 0 // |
| 296 | D-WP(C)/47211/2025 WP(C)/32796/2025 | MANASI MISHRA VS STATE OF ODISHA | SUKANTA KUMAR MISHRA VS | // 0 // |
| 297 | D-WP(C)/47163/2025 WP(C)/32797/2025 | TATHASTU OM SUMAN SAHOO VS STATE OF ODISHA | RAMDAS ACHARY VS | // 0 // |
| 298 | D-WP(C)/47074/2025 WP(C)/32798/2025 | TAPAS KUMAR PANDIT VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 299 | D-WP(C)/47076/2025 WP(C)/32799/2025 | HIMANSU SEKHAR SAHOO @ SUDHANSU SEKHAR SAHOO VS SUB COLLECTOR, BHUBANESWAR | MANAS RANJAN BAUG VS | // 0 // |
| 300 | D-WP(C)/47223/2025 WP(C)/32800/2025 | VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BARGARH VS THE PRINCIPAL SECRETARY, LABOUR AND ESI DEPARTMENT, BBSR | SOUGAT DASH VS | // 0 // |
| 301 | D-WP(C)/47231/2025 WP(C)/32801/2025 | THE MANAGING DIRECTOR, SHIVA INDUSTRIAL SECURITY AGENCY LIMITED, GUJARATI VS THE AUTHORITY UNDER MINIMUM WAGES ACT, BBSR | PARVIN KUMAR HOTA VS | // 0 // |
| 302 | D-WP(C)/46998/2025 WP(C)/32802/2025 | SAI ACADEMY OF NURSING SCIENCES, JAJPUR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // 0 // |
| 303 | D-WP(C)/47149/2025 WP(C)/32803/2025 | ARPAN KUMAR PATRA VS BIDYA BHARATI SAHOO | NIRMAL CHANDRA MOHANTY VS | // 0 // |
| 304 | D-WP(C)/47096/2025 WP(C)/32804/2025 | HI-TECH COLLEGE OF PHYSIOTHERAPY, BBSR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // 0 // |
| 305 | D-WP(C)/47297/2025 WP(C)/32805/2025 | VIKASH YADAV @ VIKAS YADAV VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 306 | D-WP(C)/46966/2025 WP(C)/32806/2025 | SRIKANTA DASH VS | SHIBANI SHANKAR PRADHAN VS | // 0 |

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|-----|--|--|-----------------------------|-------------------------------------|
| 307 | D-WP(C)/46903/2025 WP(C)/32807/2025 | COLLECTOR, GANJAM PREM KUMAR MADHI VS STATE OF ODISHA | PRASANTA KUMAR MISHRA VS | // // () |
| 308 | D-WP(C)/46297/2025 WP(C)/32808/2025 | ASHOK KUMAR RATH VS STATE OF ODISHA | RABI NARAYAN MISHRA VS | // // () |
| 309 | D-WP(C)/46858/2025 WP(C)/32809/2025 | NIGHAT PARBEEN VS STATE OF ODISHA | PRATAP KUMAR BEHERA VS | // // () |
| 310 | D-WP(C)/47098/2025 WP(C)/32810/2025 | HI-TECH COLLEGE OF PHARMACY, BBSR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // // () |
| 311 | D-WP(C)/46079/2025 WP(C)/32811/2025 | PRAVAT KUMAR MISHRA@PRABHAT KUMAR MISHRA VS STATE OF ODISHA | BIBEKANANDA MAHAPATRA VS | // // () |
| 312 | D-WP(C)/47235/2025 WP(C)/32812/2025 | HI-TECH COLLEGE OF PHARMACY, BBSR VS STATE OF ODISHA | SUBHANKAR ROUT VS | // // () |
| 313 | D-WP(C)/46642/2025 WP(C)/32813/2025 | I.R.MARKETING, MADHYA PRADESH VS STATE OF ODISHA | BIBHU PRASAD DAS VS | // // () |
| 314 | D-WP(C)/47268/2025 WP(C)/32814/2025 | M/S BIDYADHAR SAHU, ANGUL VS THE COMNR CGST AND CENTRAL EXCISE, ROURKELA | RAMESH CHANDRA JENA VS | // // () |
| 315 | D-WP(C)/47323/2025 WP(C)/32815/2025 | SNIGDHA PARIDA VS BRANCH MANAGER, INDIAN BANK, CUTTACK | SUKANTA KUMAR DALAI VS | // // () |
| 316 | D-WP(C)/46947/2025 WP(C)/32816/2025 | RAMA CHANDRA BHANJA VS STATE OF ODISHA | SOUMYAKANTA MOHAPATRA VS | // // () |
| 317 | D-WP(C)/45514/2025 WP(C)/32817/2025 | GIRIJA SHANKAR SENDH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK | SRIMAN ARPIT MOHANTY VS | // // () |

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|-----|--|--|-------------------------------|-------------------------------------|
| 318 | D-WP(C)/47030/2025 WP(C)/32818/2025 | SANTOSH KUMAR JENA VS STATE OF ODISHA | AMIYA KUMAR CHHATOI VS | // 0 // |
| 319 | D-WP(C)/45061/2025 WP(C)/32819/2025 | BRAJABANDHU PALEI @ GURUBARI PALEI VS STATE OF ODISHA | DEBARAJA SAHOO VS | // 0 // |
| 320 | D-WP(C)/47396/2025 WP(C)/32820/2025 | BIJAY KUMAR SAHOO VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 321 | D-WP(C)/47386/2025 WP(C)/32821/2025 | M/S NEHAN METALSHA PRIVATE LIMITED, BIHAR VS STEEL AUTHORITY OF INDIA LIMITED (SAIL), ROURKELA | SIDHARTH SHANKAR PADHY VS | // 0 // |
| 322 | D-WP(C)/45728/2025 WP(C)/32822/2025 | PRAVATI MISHRA VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 323 | D-WP(C)/47400/2025 WP(C)/32823/2025 | RAJKISHORE JENA VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 324 | D-WP(C)/47406/2025 WP(C)/32824/2025 | BHUBANESWAR NAIK VS STATE OF ODISHA | SUSHANTA KUMAR MISHRA VS | // 0 // |
| 325 | D-WP(C)/47134/2025 WP(C)/32825/2025 | JAGANNATH PRADHAN VS STATE OF ODISHA | SHIBANI SHANKAR PRADHAN VS | // 0 // |
| 326 | D-WP(C)/45776/2025 WP(C)/32826/2025 | PRATAP CHANDRA SAHOO VS STATE OF ODISHA | ANUP KUMAR MOHAPATRA VS | // 0 // |
| 327 | D-WP(C)/46427/2025 WP(C)/32827/2025 | SUDAM CHANDRA MISHRA VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 328 | D-WP(C)/46522/2025 WP(C)/32828/2025 | DHANESWAR MAHARANA VS STATE OF ODISHA | AKHAND VS | // 0 // |
| 329 | D-WP(C)/43889/2025 | SRIMATI SUNA | LAXMI SHARMA | // |

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|-----|--|--|-----------------------------|-------------------------------------|
| | WP(C)/32829/2025 | VS STATE OF ODISHA | VS | 0 // |
| 330 | D-WP(C)/47368/2025 WP(C)/32830/2025 | DAYASAGAR CHANDAN VS STATE OF ODISHA | JANMEJAYA KATIKIA VS | // 0 // |
| 331 | D-WP(C)/46647/2025 WP(C)/32831/2025 | MANORANJAN PATEL VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 332 | D-WP(C)/46779/2025 WP(C)/32832/2025 | BANK OF INDIA, SAMBALPUR VS UNION OF INDIA | KARUNAKAR JENA VS | // 0 // |
| 333 | D-WP(C)/47266/2025 WP(C)/32833/2025 | FAKIR OJHA VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // |
| 334 | D-WP(C)/44995/2025 WP(C)/32834/2025 | AMARENDRA KUMAR PATTANAIAK VS STATE OF ODISHA | PRAMODA KUMAR MISHRA VS | // 0 // |
| 335 | D-WP(C)/45443/2025 WP(C)/32835/2025 | ARATATRANA BHUYAN VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // 0 // |
| 336 | D-WP(C)/47241/2025 WP(C)/32836/2025 | RAMESH CHANDRA DASH VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 337 | D-WP(C)/47185/2025 WP(C)/32837/2025 | DR. PANCHANAN GOUDA VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 338 | D-WP(C)/44532/2025 WP(C)/32838/2025 | M/S RANJITA SWAIN, KEONJHAR VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA | SRIMAN ARPIT MOHANTY VS | // 0 // |
| 339 | D-WP(C)/45771/2025 WP(C)/32839/2025 | BIPRA CHARAN SAHU VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 340 | D-ABLAPL/34935/2025 ABLAPL/13277/2025 | BIKRAM BEHERA VS | RAMAKANTA PANDA VS | TALCHER TOWN /663 /2025 0 |

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|-----|--|---|------------------------------|---|
| 341 | D-ABLAPL/34951/2025 ABLAPL/13278/2025 | STATE OF ODISHA SURYAMANI SAHOO VS STATE OF ODISHA | SAUMYA RANJAN PRADHAN VS | // CHAULIAGANJA /570 /2025 () // |
| 342 | D-ABLAPL/34953/2025 ABLAPL/13279/2025 | JASOBANTA @ JASOBANTA NAYAK VS STATE OF ODISHA | MAHIMANANDA SWAIN VS | MANGALPUR /227 /2025 () // |
| 343 | D-ABLAPL/34959/2025 ABLAPL/13280/2025 | MISHRA CHANDRA BEHERA VS STATE OF ODISHA | DIPANKAR ACHARYA VS | MANCHESWAR P.S. /245 /2025 () // |
| 344 | D-ABLAPL/34969/2025 ABLAPL/13281/2025 | PRABHUDAN NAIK VS STATE OF ODISHA | MOHAMMED RIAZ VS | KASHIPUR /54 /2000 () // |
| 345 | D-ABLAPL/30085/2025 ABLAPL/13282/2025 | SUSHANTA PATRA VS STATE OF ODISHA | DR. SIMANCHALLA RANJIT VS | TUMUDIBANDHA /78 /2024 () // |
| 346 | D-ABLAPL/33427/2025 ABLAPL/13283/2025 | MADAN TAKRI VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | CHITRAKONDA /70 /2019 () // |
| 347 | D-ABLAPL/34995/2025 ABLAPL/13284/2025 | EMALA ROUT @ PRATAP ROUT VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KUDANAGARI /167 /2025 () // |
| 348 | D-ABLAPL/34997/2025 ABLAPL/13285/2025 | RANJAN KUMAR ACHARYA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA /250 /2025 () // |
| 349 | D-ABLAPL/34999/2025 ABLAPL/13286/2025 | BABUDHAR BEHERA VS STATE OF ODISHA | PRAMOD KUMAR JENA VS | SINGLA /222 /2025 () // |
| 350 | D-ABLAPL/35008/2025 ABLAPL/13287/2025 | MAIUDDIN KHAN @ MOHIUDDIN @ LALA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | CANTONMENT ROAD /263 /2025 () // |
| 351 | D-ABLAPL/34973/2025 ABLAPL/13288/2025 | MITHUN JENA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KODALA /503 /2024 () // |

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| 352 | D-ABLAPL/34981/2025 ABLAPL/13289/2025 | SANGRAM KESHARI JENA @ BAPI VS STATE OF ODISHA | RAKESH KUMAR MALLICK VS | KHANDAGIRI P.S. /805 /2025 () // |
| 353 | D-ABLAPL/34972/2025 ABLAPL/13290/2025 | RAJA SAMAL VS STATE OF ODISHA | HRUDANANDA TRIPATHY VS | PURIGHAT /408 /2025 () // |
| 354 | D-ABLAPL/33838/2025 ABLAPL/13291/2025 | KHILIJ @ KHILJI PRADHAN VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | BANTALA /446 /2024 () // |
| 355 | D-ABLAPL/34989/2025 ABLAPL/13292/2025 | SANATAN JENA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE SADAR /379 /2025 () // |
| 356 | D-ABLAPL/34723/2025 ABLAPL/13293/2025 | SONIA PADHI VS STATE OF ODISHA | JAGABANDHU SAHU VS | BARGARH /373 /2025 () // |
| 357 | D-ABLAPL/34948/2025 ABLAPL/13294/2025 | BRAHMANANDA PARIDA @ SUDARSAN PARIDA VS STATE OF ODISHA | KEDAR SANKAR SAHU VS | RASOL /292 /2024 () // |
| 358 | D-ABLAPL/34965/2025 ABLAPL/13295/2025 | MAURA @ MAHURA BARIK VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | BOLANI /120 /2025 () // |
| 359 | D-ABLAPL/35047/2025 ABLAPL/13296/2025 | BHAKTI RANJAN NAYAK @ CHETULU NAYAK VS STATE OF ODISHA | AMIT BISWAL VS | BADAMBADI /395 /2025 () // |
| 360 | D-ABLAPL/34991/2025 ABLAPL/13297/2025 | BAPI BAG VS STATE OF ODISHA | AMIT PRASAD BOSE VS | BELPARA /24 /2023 () // |
| 361 | D-ABLAPL/34877/2025 ABLAPL/13298/2025 | PANCHANAN MEHER VS STATE OF ODISHA | JAYADEBA BEHERA VS | // SPECIAL JUDGE,PATNAGARH(Balangir) 2(A)CC/000008/2025 |
| 362 | D-ABLAPL/34958/2025 ABLAPL/13299/2025 | BISWAJIT MOHANTY VS STATE OF ODISHA | NITYABRATA BEHURIA VS | TANGI /303 /2025 () // |
| 363 | D-ABLAPL/35022/2025 | JAYANTA SAHOO | SUKANTA KUMAR NAYAK | BHANDARIPOKHARI /422 /2025 |

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|-----|--|--|-------------------------------|--|
| | ABLAPL/13300/2025 | VS STATE OF ODISHA | VS | () // |
| 364 | D-ABLAPL/35049/2025 ABLAPL/13301/2025 | ARAKHITA PRUSTY VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | PATTAPUR (DIGAPAHANDI) /467 /2025 () // |
| 365 | D-ABLAPL/35023/2025 ABLAPL/13302/2025 | DINABANDHU PAIKRAY VS STATE OF ODISHA | AMITAV TRIPATHY VS | ITAMATI /380 /2025 () // |
| 366 | D-ABLAPL/34976/2025 ABLAPL/13303/2025 | MD. ZISAN @ ZEASHAAN AYUB KHAN VS STATE OF ODISHA | KULDEEP MOHANTY VS | PLANTSITE /502 /2021 () // |
| 367 | D-ABLAPL/34457/2025 ABLAPL/13304/2025 | RABINDRA NATH MOHANTA VS STATE OF ODISHA | PRATIK NAYAK VS | / /0 () // |
| 368 | D-ABLAPL/34987/2025 ABLAPL/13305/2025 | SAROJA KUMAR NATH VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | BHADRAK TOWN /651 /2025 () // |
| 369 | D-ABLAPL/34671/2025 ABLAPL/13306/2025 | UDIT KUMAR MOHANTY VS STATE OF ODISHA | MANORANJAN MISHRA VS | / /0 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0002111/2025 |
| 370 | D-ABLAPL/34678/2025 ABLAPL/13307/2025 | PRASANTA KUMAR SAHOO VS STATE OF ODISHA | MANORANJAN MISHRA VS | PANIKOILI /260 /2025 () // |
| 371 | D-ABLAPL/34751/2025 ABLAPL/13308/2025 | PRAHALAD PALEI @ PRAHALAD KUMAR PALEI VS STATE OF ODISHA | ABESH KAMAL VS | GHATAGAON /508 /2025 () // |
| 372 | D-ABLAPL/34769/2025 ABLAPL/13309/2025 | CHIRAG DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | Bamapada (Industrial Area) /244 /2025 () // |
| 373 | D-ABLAPL/34770/2025 ABLAPL/13310/2025 | BIKASH MALLIK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | Bamapada (Industrial Area) /244 /2025 () // |
| 374 | D-ABLAPL/34765/2025 ABLAPL/13311/2025 | KARAN KUMAR BARUA VS | AMULYA RATNA PANDA VS | Bamapada (Industrial Area) /244 /2025 () |

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|-----|--|--|--------------------------|---|
| 375 | D-ABLAPL/34924/2025 ABLAPL/13312/2025 | STATE OF ODISHA DAMAYANTI BEHERA VS STATE OF ODISHA | MANORANJAN ACHARYA VS | // UDALA /367 /2025 () |
| 376 | D-ABLAPL/34490/2025 ABLAPL/13313/2025 | STATE OF ODISHA CHANDRA SEKHAR MOHANTA @ PINTU VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // KALIAPANI /112 /2025 () |
| 377 | D-ABLAPL/35058/2025 ABLAPL/13314/2025 | STATE OF ODISHA SAURAV KUMAR BEHERA VS STATE OF ODISHA | BIJAY JENA VS | // CHANDAKA P.S. /504 /2025 () |
| 378 | D-ABLAPL/33506/2025 ABLAPL/13315/2025 | STATE OF ODISHA BALARAM PATRA VS STATE OF ODISHA | BITAS KUMAR SWAIN VS | // BARANGA /427 /2024 () |
| 379 | D-ABLAPL/34767/2025 ABLAPL/13316/2025 | STATE OF ODISHA CHANDRAKANTA BEHERA @ SIBU BEHERA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // Bamapada (Industrial Area) /244 /2025 () |
| 380 | D-ABLAPL/34092/2025 ABLAPL/13317/2025 | STATE OF ODISHA ADHIRA BEHERA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | // MAHAKALPARA /265 /2025 () |
| 381 | D-ABLAPL/34665/2025 ABLAPL/13318/2025 | STATE OF ODISHA BIKRAM KESARI SWAIN @ BIKRAM SWAIN VS STATE OF ODISHA | MANGU NANDY VS | // ORKEL /25 /2025 () |
| 382 | D-ABLAPL/35067/2025 ABLAPL/13319/2025 | STATE OF ODISHA KRUSHNA DALEI VS STATE OF ODISHA | SABYASACHI MISHRA VS | // SORO /916 /2025 () |